

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (SJ) No.285 of 2013

Brahma Nand Tiwari -----
..... Appellant

Versus

The Union of India through C.B.I. Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Rohan Mazumdar, Advocate

For the C.B.I. : Mrs. Nitu Sinha, Advocate

Order No.03 Dated- 24.06.2020

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal twelve weeks after the lockdown period is over.

Animesh/

(Anil Kumar Choudhary, J.)